

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/197(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	VIOM INFRA VENTURES LIMITED VS BAHULA INFOTECH PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Rahul Parasrampur, Adv. : For Liquidator

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **29/08/2024**.

**Satyajit Roy
(Court Officer)**